Annexure – 7

Name of the corporate debtor: Kay Em Copper Private Limited; Date of commencement of CIRP:19.04.2021 (Order served to RP dated 11.08.2021); List of creditors as on:10.03.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, thay may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covererd by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable					
1	**Assistant commissioner of Income Tax (TDS) , Ludhiana**	Central Government	12.07.2021	1,211,187	1,211,187	Operational creditor(Statuory Dues)	**NA**	**NA**	**NO**	**NA**	**NA**	**NA**	**NA**	**NA**	Since the books of accounts have not been provided by the Corporate Debtor to the Resolution Professional,the amount of claim is verified as per the documents provided by the claimant.
2	**Income Tax Department office of the Income Tax Officer Ward 3(1)**	Central Government	12.10.2021	64,718,247	64,718,247	Operational creditor(Statuory Dues)	**NA**	**NA**	**NA**	**NA**	**NA**	**NA**	**NA**	**NA**	Since the books of the Corporate Debtor have not been provided to the Resolution Professional, the amount of claim has been verified as per the claim documents submitted by the claimant.
	Total			**65,929,434**	**65,929,434**										